GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION No. 1518

ANSWERED ON 20TH SEPTEMBER, 2020

VOCAL FOR LOCAL

1518. SHRI MARGANI BHARAT:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) Whether the Government is translating PM's slogan 'vocal for local' in the food processing sector;
- (b) The details of micro food enterprises in the country, State-wise;
- (c) whether it is not true that there are thousands of micro food enterprises which needs technical, marketing, financial and other support to realize the above slogan of the PM;
- (d) Whether the Government is going to help them in every area of their operations; and
- (e) Whether the Government has any proposal to ensure that all the micro food enterprises get Food Safety and Standard Authority of India (FSSAI) Standards for global outreach?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI)

- (a). Yes Sir.
- (b). As per NSSO Report on Economic Characteristics of Unincorporated Non-agricultural Enterprises (Excluding Construction) in India; NSS 73rd Round, there are an estimated 25 lakh unregistered food processing enterprises in the country. The State-wise details are at **Annexure.**
- (c) & (d). Yes Sir.

As part of Aatmanirbhar Bharat Abhiyan, Ministry of Food Processing Industries has launched an all India centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for upgradation of existing micro food processing enterprises. It is to be implemented for a period of five years from 2020-21 to 2024-25 with an outlay of Rs.10,000 crore. Two lakh micro food processing units will be directly assisted with credit linked subsidy.

The Scheme aims to enhance the competitiveness of existing individual micro-enterprises in the unorganized segment of the food processing industry and promote their formalization and support FPOs/ SHGs/ Producers Cooperatives along their entire value chain.

Support will be provided to micro food enterprises in preparation of DPRs for credit, skill training, common infrastructure with sorting, grading, processing, food testing, incubation, packaging& storage facilities, branding and marketing of their produce etc.

(e) The scheme envisages support to micro food processing enterprises for obtaining FSSAI license and maintaining hygiene standards.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1518 FOR ANSWER ON $20^{\rm TH}$ SEPTEMBER, 2020 REGARDING "VOCAL FOR LOCAL".

State-wise details of unregistered food processing enterprises		
Sr.No.	Status	Number of Enterprises
1	Andhra Pradesh	154330
2	Arunachal Pradesh	145
3	Assam	65997
4	Bihar	145300
5	Chhattisgarh	26957
6	Delhi	14350
7	Goa	2929
8	Gujrat	94066
9	Haryana	24577
10	Himachal Pradesh	21885
11	J&K	28089
12	Jharkhand	116536
13	Karnataka	127458
14	Kerala	77167
15	Madhya Pradesh	102808
16	Maharashtra	229372
17	Manipur	6038
18	Meghalaya	3268
19	Mizoram	1538
20	Nagaland	3642
21	Odisha	77781
22	Punjab	63626
23	Rajasthan	101666
24	Sikkim	101
25	Tamil Nadu	178527
26	Telangana	80392
27	Tripura	13998
28	Uttar Pradesh	350883
29	Uttarakhand	18116
30	West Bengal	322590
31	A&N Islands	774
32	Chandigarh	656
33	Dadra & Nagar Haveli	622
34	Daman & Diu	136
35	Lakshadweep	127
36	Puducherry	3482
	Total	2459929

Source: NSSO Report No. 582(73/2.34/2) on Economic Characteristics of Unincorporated Non-agricultural Enterprises (Excluding Construction) in India; NSS 73rd Round (July 2015-June 2016)